

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 01
CP No. 07/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Jagdish Tambi and Ors.

...Petitioners

Versus

M/s Ksheer Sagar Developers Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Sandeep Taneja, Adv.
For the Respondent	:	Kamalkar Sharma, Sr. Adv. Rishabh Khandelwal, Adv.

ORDER

Heard Mr. Sandeep Taneja, Adv. appearing on behalf of the Petitioners. Mr. Kamalkar Sharma, Sr. Adv. along with Mr. Rishabh Khandelwal, Adv. appearing on behalf of the Respondents, accepts / waives formal notice. Submissions on interim relief heard. List the matter for further consideration on 29.02.2024 at 12:30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

February 28, 2024